HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: August 03, 2016

No. 1430 /Admin. (Services)/2016

The name "Sri Vijendra Singh" in Court's Notification No. 1396/Admin. (Services)/2016 dated 02.08.2016 be read as Sri **Vijendra Kumar.**

BY ORDER OF THE COURT,

Sd/-(DINESH KUMAR SINGH-I) REGISTRAR GENERAL

No. 372 / Admin. (Services)/2016, Dated: Allahabad: August 03, 2016

In continuation of Court's endorsement no. 371/Admin. (Services)/2016 dated 02.08.2016, copy forwarded for information & necessary action to:-

- 1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
- 2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
- 3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
- 4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
- 5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
- 6. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad.
- 7. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on Email).
- 8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
- 9. The Registrar (Judicial) (Budget), High Court, Allahabad.
- 10. The Joint Registrar (Judicial)(Confidential), High Court, Allahabad.
- 11. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
- 12. The Officer On Special Duty/ Incharge Computer Centre, High Court, Allahabad.
- 13. The Deputy Registrar (Budget), High Court, Allahabad.
- 14. The Section Officer (Admin. A-3 Section), High Court, Allahabad.
- 15. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
- 16. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-(KULDEEP NARAYAN) ASSISTANT REGISTRAR (SERVICES)